

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 14.10.2020 at 2.45 PM

HEARING

1. Crime 59/2019 HPS
2. Crime 83/2020 ANGPS
3. PCR 150/2020
4. C.Misc 218/2020
5. OS 272/2018
6. OS 160/2020
7. CC 1078/2012
8. CC 871/2015
9. CC 1366/2018
10. CC 1511/2018
11. CC 1327/2019
12. CC 1328/2019
13. CC 2428/2019

JC MATTER

14. Cr.102/2020 HPS
15. Cr.204/2020 HPS

Hosakote

Dated: -13.10.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE
AND JMFC., HOSAKOTE FOR THE DAY **14.10.2020**

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. OS 131/2011 2. OS 39/2015 3. OS 171/2015 4. OS 109/2016 5. OS 167/2016</p>	<p style="text-align: center;">ARGUMENTS</p> <p>14. OS 21/2003 15. CC 367/2009 16. OS 281/2015 17. OS 97/2018</p>
<p style="text-align: center;">HEARING</p> <p>6. Crime 49/2020 NGPS 7. Crime 73/2020 NGPS 8. Crime 86/2020 NGPS 9. Crime 99/2020 NGPS 10. CrI. Misc. 190/2020 11. CrI. Misc. 218/2020 12. CC 228/2012 13. CC 1291/2015</p>	<p style="text-align: center;">HEARING</p> <p>18. OS 59/2012 19. OS 357/2014 20. OS 171/2017 21. Misc. 2/2020 22. OS 94/2020 23. CC 917/2015 24. CC 260/2016 25. CC 222/2017</p>

Hosakote

Dated: - 12.10.2020

T. Girish
13/10/20
Addl. Civil Judge & JMFC.,
Hosakote

Note:

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